

SHRI R. S. VIRK DISTRICT JUDGE (RETD.)
IN THE MATTER OF PACL LTD.
CAUSE LIST FOR 08/08/2018 (WEDNESDAY)

S.No.	File No.	Case Particulars	Purpose
1	531	Mr. K. Muniraju s/o Late Kempanna	Arguments
2	532	Mr. K. Muniraju s/o Late Kempanna and Mrs. K.K. Sugunamba w/o M. Rajagopal	Arguments
3	533	Mr. M. Manjunath s/o Mallappa	Arguments
4	534	Mr. Muniyappa s/o Late Chanappa	Arguments
5	535	Mr. Rajagopal s/o Late Munivenkatappa	Arguments
6	536	Mr. K. Muniraju s/o Late Kempanna	Arguments
7	537	Mr. S. Satish s/o Subbe Gowda	Arguments
8	538	Mrs. Pushpa M w/o K. Muniraju	Arguments
9	539	Mr. Muninanjappa s/o Late Appajappa	Arguments
10	540	Mr. P. Harshavardhana Reddy s/o Naryana Reddy	Arguments
11	541	Mr. K. Muniraju s/o Late Kempanna	Arguments
12	542	Mr. K. Muniraju and 3 others	Arguments

Dr. M. S. S. S. S.